REVISED LIST OF BUSINESS No.15

MONDAY, 27 JULY 2020
11.30 A.M.

1. NATIONAL ANTHEM (to be played).

2. QUESTIONS
   (a) STARRED QUESTIONS
       Questions in Starred list (Corrected) to be orally answered.
   (b) UNSTARRED QUESTIONS
       Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

3. SUSPENSION OF RULES
   SHRI MAUVIN GODINHO, Minister for Legislative Affairs, to move for leave to move the motion under Rule 306 to suspend the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly.
   “That only the Business as listed in the list of Business be transacted and that all relevant Rules in its application do stand suspended to that extent for the Twelfth Session, 2020.”

4. OBITUARY REFERENCES
   SPEAKER to make the following Obituary References of the sad demise of the following distinguished luminaries:
   (1) Former Legislators
       (i) Late Shri Jitendra Raghuraj Deshpribhau, former Legislator of the Third and Fourth Legislative Assembly of the State of Goa from Pernem Constituency.
       (ii) Late Shri Atchut Kashinath Sinai Usgaonkar, former Legislator of the First, Second and Third Legislative Assembly of Goa, Daman and Diu, from Pale
Constituency, former Deputy Speaker of Goa Legislative Assembly of Goa, Daman and Diu and former Minister of Agriculture and Animal Husbandry.

(iii) Late Shri Dr. Suresh Kuso Amonkar, Ex-Legislator of the Third and Fourth Legislative Assembly of the State of Goa from Pale Constituency and former Health Minister.

(2) **Distinguished personalities**

(i) Late Shri Ved.Prakash Marwah, former Governor of Manipur, Mizoram and Jharkhand.

(ii) Late Shri Lalji Tandon, former Governor of Madhya Pradesh.

(iii) Late Shri Madhukar Naik, noted educationist and social worker.

(iv) Late Shri Bejan Daruwalla, a renowned astrologer.

(3) **Film/Theatre/Music/Performing Arts maestros**

(i) Late S/Shri Irrfan Khan, Rishi Kapur, Jagdeep, Sushant Singh Rajput, film icons.

(ii) Late Shri Wendell Rodrigues, iconic fashion designer, eminent author, noted environmentalist and recipient of the prestigious Padma Shri Award.

(iii) Late S/Shri Basu Chatterjee, Rajat Mukherjee, noted film makers.

(iv) Late S/Shri Wajid Khan, Pandit Sharad Jambhekar, music legends.

(v) Late Smt. Saroj Khan, an eminent choreographer.

(4) **Noted Sports legends**

(i) Late Shri Chuni Goswami, football legend.

(ii) Late Shri Balbir Singh Sr., Hockey legend.

(iii) Late Shri Vasant Raiji, cricket legend.

5. **ORDINANCES TO BE LAIRED**

1. **DR. PRAMOD SAWANT, CHIEF MINISTER** to lay the following Ordinances:


2 SHRI CHANDRAKANT KAVALEKAR, DY. CHIEF MINISTER/MINISTER FOR FACTORIES AND BOILERS, to lay – The Factories (Goa Amendment) Ordinance, 2020 (Ordinance No. 9 of 2020).

3 SMT JENNIFER MONSERRATE, MINISTER FOR REVENUE, to lay the following:
   i) The Indian Stamp (Goa Amendment) Ordinance, 2020 (Ordinance No. 6 of 2020).
   ii) The Contract Labour (Regulation and Abolition) (Goa Amendment) Ordinance, 2020 (Ordinance No. 7 of 2020).
   iii) The Industrial Disputes (Goa Amendment) Ordinance, 2020 (Ordinance No. 8 of 2020).

4 SHRI GOVIND GAUDE, MINISTER FOR CO-OPERATION, to lay the following:
   i) The Goa Agricultural Produce Marketing (Development and Regulation) (Amendment), Ordinance, 2020 (Ordinance No.2 of 2020).
   ii) The Goa Agricultural Produce and Livestock Marketing (Promotion and Facilitation) (Second Amendment) Ordinance, 2020 (Ordinance No. 4 of 2020).

6. PAPERS TO BE LAID

1. DR. PRAMOD SAWANT, Chief Minister to lay the following Performance Budgets 2020-2021 in respect of the following Demands for Grants for the year 2020-2021:

   Demand No. 45 - Archives and Archaeology
   Demand No. 54 - Town & Country Planning
   Demand No. 59 - Factories and Boilers
   Demand No. 64 - Agriculture
   Demand No. 20 - Printing and Stationery
Demand No. 27 - Official Language
Demand No. 42 - Sports & Youth Affairs
Demand No. 78 - Tourism
Demand No. 7 - Settlement & Land Records
Demand No. 33 - Revenue
Demand No. 52 - Labour
Demand No. 60 - Employment
Demand No. 43 - Art & Culture
Demand No. 70 - Civil Supplies
Demand No. 81 - Department of Tribal Welfare
Demand No. 80 - Legal Metrology
Demand No. 67 - Ports Administration
Demand No. 13 - Transport
Demand No. 31 - Panchayats
Demand No. 19 - Industries, Trade & Commerce
Demand No. 47 - Goa Medical College
Demand No. 48 - Health Services
Demand No. 51 - Goa Dental College
Demand No. 53 - Food & Drugs Administration
Demand No. 58 - Women and Child Development
Demand No. 61 - Skill Development and Entrepreneurship
Demand No. 76 - Electricity
Demand No. 79 - Goa Gazetteer
Demand No. 5 - Prosecution
Demand No. 6 - Election Office
Demand No. 11 - Excise
Demand No. 18 - Jails/Prisons
Demand No. 30 - Small Savings & Lotteries
Demand No. 32 - Finance
Demand No. 34 - School Education.
Demand No. 35 - Higher Education
Demand No. 36 - Technical Education
Demand No. 37 - Government Polytechnic, Panaji
Demand No. 39 - Government Polytechnic, Curchorem
Demand No. 44 - Goa College of Art
Demand No. 46 - Museum
Demand No. 63 - Rajya Sainik Board
Demand No. 68 - Forests
Demand No. 73 - State Election Commission
Demand No. 75 - Planning, Statistics & Evaluation
Demand No. 83 - Mines
Demand No. 84 - Airport/Civil Aviation
Demand No. 16 - Collectorate, South Goa
Demand No. 2 - General Administration and Co-ordination
 Demand No.85 - Department of Rural Development
 Demand No.24 - Environment and Climate Change
 Demand No.82 - Information Technology
 Demand No.12 - Commercial Taxes
 Demand No.71 - Co-Operation
 Demand No.65 - Animal Husbandry & Veterinary Services
 Demand No.72 - Science Technology and Waste Management
 Demand No. 66 - Fisheries
 Demand No.26 - Fire and Emergency Services
 Demand No.29 - Public Grievances
 Demand No. 8 - Treasury & Accounts Administration, North Goa
 Demand No. 9 - Treasury & Accounts Administration, South Goa
 Demand No.55 - Municipal Administration
 Demand No.57 - Social Welfare
 Demand No.21 - Public Works

2. DR. PRAMOD SAWANT, Chief Minister to lay the following:

1. The Audited Annual Accounts of Goa University for the year 2017-18.

II. The Goa Goods and Services Tax Act, 2017

(a) Tax Notifications

27. Notification No. 38/1/2017-Fin(R&C)(145) dated 12/05/2020, published in the Extraordinary Official Gazette No.6, Series I, No. 6, dated 13/05/2020.

(b) Rate Notifications
4. Notification No.38/1/2017-Fin(R&C)(03A/2020-Rate), dated 02/06/2020, published in the Extraordinary Official Gazette, Series I, No. 9, dated 03/06/2020.

(c) Orders for removal of Difficulties

(d) Orders

III. The Goa Value Added Tax Act, 2005
(a) Tax Notifications
5. Notification No.38/1/2017-Fin(R&C)/553, dated 08/05/2020, published in the Extraordinary Official Gazette No.3, Series I, No. 6, dated 09/05/2020.

IV. The Goa Goods and Services Tax Act, 2017
(a) Tax Notifications.

(b) Orders for removal of Difficulties


V. The Goa Value Added Tax Act, 2005
(a) Tax Notifications


5. SMT. JENNIFER MONSERRATE, Minister for Revenue, to lay the following:
   (i) Notification amending the entries in clause (ii) of sub section (6) of Section 32 of Goa Land Revenue Code, 1968.
   (ii) The Notification regarding increase in conversion Fees under Section 32 (6) and (6A) of Land Revenue Code, 1968.


7. SHRI MAUVIN GODINHO, Minister for Transport, Housing and Panchayats to lay the following:

7. **ASSENT TO BILLS**

**SECRETARY** to report assent of the Governor to the following seven Bills passed by the Seventh Legislative Assembly of the State of Goa during its Eleventh Session, 2020:-

1. The Goa Goods and Service Tax (Amendment) Bill, 2020
2. The Goa Appropriation Bill, 2020
3. The Goa Appropriation (Vote on Account) Bill, 2020
4. The Goa Private Universities Bill, 2020
5. The Goa Co-operative Societies (Amendment) Bill, 2020
6. The Goa Motor Vehicle Tax (Amendment) Bill, 2020

8. **BUSINESS ADVISORY COMMITTEE REPORT**

**DR.PRAMOD SAWANT,** Chief Minister to present the Third Report (2020) of the Business Advisory Committee; and

**ALSO** to move the following:

“This House do agree with the Third Report (2020) of the Business Advisory Committee”.

9. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2020-2021**

1. **Minister for Town & Country Planning** to move the following Demands:

   Demand No. 45 - Archives and Archaeology
   Demand No. 54 - Town & Country Planning
   Demand No. 59 - Factories and Boilers
   Demand No. 64 - Agriculture
2. **Minister for Sports and Youth Affairs to move the following Demands:**

<table>
<thead>
<tr>
<th>Demand No.</th>
<th>Department</th>
</tr>
</thead>
<tbody>
<tr>
<td>20</td>
<td>Printing and Stationery</td>
</tr>
<tr>
<td>27</td>
<td>Official Language</td>
</tr>
<tr>
<td>29</td>
<td>Public Grievances</td>
</tr>
<tr>
<td>42</td>
<td>Sports &amp; Youth Affairs</td>
</tr>
<tr>
<td>78</td>
<td>Tourism</td>
</tr>
</tbody>
</table>

3. **Minister for Revenue to move the following Demands:**

<table>
<thead>
<tr>
<th>Demand No.</th>
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</thead>
<tbody>
<tr>
<td>7</td>
<td>Settlement &amp; Land Records</td>
</tr>
<tr>
<td>15</td>
<td>Collectorate, North Goa</td>
</tr>
<tr>
<td>16</td>
<td>Collectorate, South Goa</td>
</tr>
<tr>
<td>33</td>
<td>Revenue</td>
</tr>
<tr>
<td>52</td>
<td>Labour</td>
</tr>
<tr>
<td>60</td>
<td>Employment</td>
</tr>
<tr>
<td>82</td>
<td>Information Technology</td>
</tr>
</tbody>
</table>

4. **Minister for Art and Culture to move the following Demands:**

<table>
<thead>
<tr>
<th>Demand No.</th>
<th>Department</th>
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</thead>
<tbody>
<tr>
<td>43</td>
<td>Art &amp; Culture</td>
</tr>
<tr>
<td>70</td>
<td>Civil Supplies</td>
</tr>
<tr>
<td>71</td>
<td>Co-operation</td>
</tr>
<tr>
<td>81</td>
<td>Department of Tribal Welfare</td>
</tr>
</tbody>
</table>

5. **Minister for Water Resources to move the following Demands:**

<table>
<thead>
<tr>
<th>Demand No.</th>
<th>Department</th>
</tr>
</thead>
<tbody>
<tr>
<td>66</td>
<td>Fisheries</td>
</tr>
<tr>
<td>74</td>
<td>Water Resources</td>
</tr>
<tr>
<td>80</td>
<td>Legal Metrology</td>
</tr>
</tbody>
</table>

6. **Minister for Ports Administration to move the following Demands:**

<table>
<thead>
<tr>
<th>Demand No.</th>
<th>Department</th>
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<tbody>
<tr>
<td>67</td>
<td>Ports Administration</td>
</tr>
<tr>
<td>72</td>
<td>Science, Technology and Waste</td>
</tr>
<tr>
<td></td>
<td>Management</td>
</tr>
<tr>
<td>85</td>
<td>Department of Rural Development</td>
</tr>
</tbody>
</table>

7. **Minister for Transport to move the following Demands:**

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<thead>
<tr>
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</thead>
<tbody>
<tr>
<td>13</td>
<td>Transport</td>
</tr>
<tr>
<td>31</td>
<td>Panchayats</td>
</tr>
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</table>

8. **Minister for Health to move the following Demands:**

<table>
<thead>
<tr>
<th>Demand No.</th>
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</thead>
<tbody>
<tr>
<td>19</td>
<td>Industries, Trade &amp; Commerce</td>
</tr>
<tr>
<td>47</td>
<td>Goa Medical College</td>
</tr>
</tbody>
</table>
Demand No. 48 - Health Services
Demand No. 49 - Institute of Psychiatry & Human Behaviour
Demand No. 51 - Goa Dental College
Demand No. 53 - Food & Drugs Administration
Demand No. 58 - Women and Child Development
Demand No. 61 - Skill Development and Entrepreneurship

9. **Minister for Social Welfare to move the following Demands:**
Demand No. 55 - Municipal Administration
Demand No. 57 - Social Welfare
Demand No. 77 - River Navigation

10. **Minister for Power to move the following Demands:**
Demand No. 24 - Environment and Climate Change
Demand No. 62 - Law
Demand No. 76 - Electricity
Demand No. 86 - Non-Conventional Source of Energy

11. **Minister for Public Works to move the following Demands:**
Demand No. 21 - Public Works
Demand No. 69 - Handicraft, Textile and Coir
Demand No. 79 - Goa Gazetteer

12. **Chief Minister to move the following Demands:**
Demand No. 1 - Legislature Secretariat
Demand No. 2 - General Administration & Co-ordination
Demand No. 3 - District & Session Court, North Goa
Demand No. 4 - District & Session Court, South Goa
Demand No. 5 - Prosecution
Demand No. 6 - Election Office
Demand No. 8 - Treasury & Accounts Administration, North Goa
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<tr>
<td>10</td>
<td>Notary Services</td>
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<tr>
<td>11</td>
<td>Excise</td>
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<td>12</td>
<td>Commercial Taxes</td>
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<td>14</td>
<td>Goa Sadan</td>
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<td>17</td>
<td>Police</td>
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<td>18</td>
<td>Jails</td>
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<td>22</td>
<td>Vigilance</td>
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<td>23</td>
<td>Home</td>
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<td>25</td>
<td>Home Guards &amp; Civil Defence</td>
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<td>26</td>
<td>Fire &amp; Emergency Services</td>
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<td>Administrative Tribunal</td>
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<td>Finance</td>
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<td>34</td>
<td>School Education</td>
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<td>35</td>
<td>Higher Education</td>
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<tr>
<td>36</td>
<td>Technical Education</td>
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<tr>
<td>37</td>
<td>Government Polytechnic, Panaji</td>
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<td>38</td>
<td>Government Polytechnic, Bicholim</td>
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<td>39</td>
<td>Government Polytechnic, Curchorem</td>
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<tr>
<td>40</td>
<td>Goa College of Engineering</td>
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<tr>
<td>41</td>
<td>Goa Architecture College</td>
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<td>44</td>
<td>Goa College of Art</td>
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<tr>
<td>46</td>
<td>Museum</td>
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<td>50</td>
<td>Goa College of Pharmacy</td>
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<td>56</td>
<td>Information and Publicity</td>
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<tr>
<td>63</td>
<td>Rajya Sainik Board</td>
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<td>Animal Husbandry &amp; Veterinary Services</td>
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<td>68</td>
<td>Forests</td>
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<td>73</td>
<td>State Election Commission</td>
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<td>Planning, Statistics &amp; Evaluation</td>
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<td>83</td>
<td>Mines</td>
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<tr>
<td>84</td>
<td>Airport</td>
</tr>
</tbody>
</table>

Charged Expenditure: Raj Bhavan (discussion only)
Charged Expenditure: Debt Services (discussion only)
Charged Expenditure: Goa Public Service Commission (discussion only)
10. **INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL (NO.2) BILL, 2020 (RELATING TO BUDGET FOR THE YEAR 2020-2021)**

**DR. PRAMOD SAWANT, CHIEF MINISTER** to move for leave to introduce the Goa Appropriation (No.2) Bill, 2020.

**ALSO** to introduce the Bill.

**DR. PRAMOD SAWANT, CHIEF MINISTER** to move that the Goa Appropriation (No.2) Bill, 2020, be taken into consideration.

**ALSO** to move that the Bill be passed.

11. **PRESENTATION, DISCUSSION AND VOTING ON SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2020-2021 (FIRST BATCH)**

**DR. PRAMOD SAWANT, CHIEF MINISTER** to present the Supplementary Demands for Grants for the year 2020-2021 (First Batch) Voting and Discussion on the Supplementary Demands for Grants for the year 2020-2021 (First Batch), to be taken up.

12. **INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL (NO.3) (RELATING TO SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2020-2021 (FIRST BATCH))**

**DR. PRAMOD SAWANT, CHIEF MINISTER** to move for leave to introduce the Goa Appropriation (No.3) Bill, 2020.

**ALSO** to introduce the Bill.

**DR. PRAMOD SAWANT, CHIEF MINISTER** to move that the Goa Appropriation (No.3) Bill, 2020 be taken into consideration.

**ALSO** to move that the Bill be passed.
13. **GOVERNMENT BILLS- INTRODUCTION, CONSIDERATION AND PASSING**


   ALSO to introduce the Bill.

   **DR. PRAMOD SAWANT, CHIEF MINISTER** to move that – The Goa Goods and Services Tax (Second Amendment) Bill, 2020, be taken into consideration.

   ALSO to move that the Bill be passed.


   ALSO to introduce the Bill.

   **DR. PRAMOD SAWANT, CHIEF MINISTER**, to move that – The Goa (Recovery of Arrears of Tax through Settlement) (Amendment) Bill, 2020 be taken into consideration.

   ALSO to move that the Bill be passed.


   ALSO to introduce the Bill.

   **DR. PRAMOD SAWANT, CHIEF MINISTER**, to move that –The Goa Value Added Tax (Twelfth Amendment) Bill, be taken into consideration.

   ALSO to move that the Bill be passed.

4. **SHRI CHANDRAKANT KAVALEKAR, DY. CHIEF MINISTER/MINISTER FOR FACTORIES AND BOILERS**, to move for leave to introduce – The Factories (Goa Amendment) Bill, 2020

   ALSO to introduce the Bill.

   **SHRI CHANDRAKANT KAVALEKAR, DY. CHIEF MINISTER/MINISTER FOR FACTORIES AND BOILERS**, to move that – The Factories (Goa Amendment) Bill, 2020, be taken into consideration.

   ALSO to move that the Bill be passed.

**ALSO** to introduce the Bill.

**SHRI CHANDRAKANT KAVELEKAR, DY. CHIEF MINISTER/MINISTER FOR TOWN AND COUNTRY PLANNING**, to move that – The Goa Town and Country Planning (Amendment) Bill, 2020, be taken into consideration.

**ALSO** to move that the Bill be passed.


**ALSO** to introduce the Bill.

**SMT. JENNIFER MONSERRATE, MINISTER FOR REVENUE**, to move that – The Indian Stamp (Goa Amendment) Bill, 2020 be taken into consideration.

**ALSO** to move that the Bill be passed.

7. **SMT. JENNIFER MONSERRATE, MINISTER FOR LABOUR AND EMPLOYMENT**, to move for leave to introduce – The Industrial Disputes (Goa Amendment) Bill, 2020.

**ALSO** to introduce the Bill.

**SMT. JENNIFER MONSERRATE, MINISTER FOR LABOUR AND EMPLOYMENT**, to move that – the Industrial Disputes (Goa Amendment) Bill, 2020, be taken into consideration.

**ALSO** to move that the Bill be passed.

8. **SMT. JENNIFER MONSERRATE, MINISTER FOR LABOUR AND EMPLOYMENT**, to move for leave to introduce – The Contract Labour (Regulation and Abolition) (Goa Amendment), Bill 2020, be taken into consideration.

**SMT. JENNIFER MONSERRATE, MINISTER FOR LABOUR AND EMPLOYMENT**, to move that – The Contract Labour (Regulation and Abolition) (Goa Amendment), Bill, 2020 be taken into consideration.

**ALSO** to move that the Bill be passed.

ALSO to introduce the Bill.

SHRI GOVIND GAUDE, MINISTER FOR CO-OPERATION, to move that – The Goa Agricultural Produce Marketing (Development and Regulation) (Amendment) Bill, 2020, be taken into consideration.

ALSO to move that the Bill be passed.


ALSO to introduce the Bill.

SHRI MAUVIN GODINHO, MINISTER FOR TRANSPORT, to move that – The Goa Motor Vehicles Tax ( 3rd Amendment) Bill, 2020, be taken into consideration.

ALSO to move that the Bill be passed.

11. SHRI NILESH CABRAL, MINISTER FOR LAW, to move for leave to introduce- The Court-Fees (Goa Amendment) Bill, 2020.

ALSO to introduce the Bill.

SHRI NILESH CABRAL, MINISTER FOR LAW, to move that – The Court Fees (Goa Amendment) Bill, 2020, be taken into consideration.

ALSO to move that the Bill be passed.

14. NATIONAL ANTHEM (TO BE PLAYED).

ASSEMBLY HALL
PORVORIM-GOA
27TH JULY, 2020

NAMRATA ULMAN
SECRETARY